NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/351/ (IB)/2017

NAME OF THE PETITIONER(S)

: FUJITEC INDIA LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. NARAYANAN Counsel for Petz acs. narayanan @ gmail.com 8610406951

L. B. R. Shannaralingam bepondent burst chankaralingam

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ORDER

Counsel representing both the parties are present and submitted that there is a chance for settling the matter between the parties. They prayed time for reporting the outcome of the same. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)